

Papers Laid on the table of the House by Ministers/Members

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE OF THE MINISTRY OF PLANNING; AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (RAO INDERJIT SINGH): Hon.

Speaker Sir, I rise to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Statistical Institute, Kolkata, for the year 2024-2025.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Statistical Institute, Kolkata, for the year 2024-2025, together with Audit Report thereon.
 - (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Statistical Institute, Kolkata, for the year 2024-2025.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 6172/18/26]

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY; AND MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): Hon. Speaker Sir, with your kind permission, I rise to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Earth Science Studies,

Thiruvananthapuram, for the year 2024-2025, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Centre for Earth Science Studies, Thiruvananthapuram, for the year 2024-2025.

[Placed in Library, See No. LT 6173/18/26]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the ESSO-NCCOR National Centre for Polar and Ocean Research, Goa, for the year 2024-2025, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the ESSO-NCCOR-National Centre for Polar and Ocean Research, Goa, for the year 2024-2025.

[Placed in Library, See No. LT 6174/18/26]

- (3) A copy of the Annual Report (Hindi and English versions) of the Central Information Commission, New Delhi, for the year 2024-2025 under sub-section (4) of Section 25 of the Right to Information Act, 2005.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 6175/18/26]

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY; AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI JITIN PRASADA): Hon. Speaker Sir, with your permission, I rise to lay on the Table:-

- (1) A copy of the Aadhaar (Authentication and Offline Verification) Amendment Regulations, 2025 (Hindi and English versions) published in Notification No. F.No. HQ-30011/5/2025-AU-HO in Gazette of India dated 9th December, 2025 under Section 55 of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016.

[Placed in Library, See No. LT 6176/18/26]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
- (i) Review by the Government of the working of the Digital India Corporation, New Delhi, for the year 2024-2025.
 - (ii) Annual Report of the Digital India Corporation, New Delhi, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 6177/18/26]

12.02 hrs

At this stage, Shri Imran Masood, Shrimati Satabdi Roy Banerjee and some other hon. Members came and stood on the floor near the Table.

?(व्यवधान)

THE MINISTER OF STATE IN THE MINISTRY OF POWER; AND MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI SHRIPAD YESSO NAIK): I rise to lay

on the Table a copy of the Output Outcome Monitoring Framework (Hindi and English versions) of the Ministry of New and Renewable Energy for the year 2026-2027.

[Placed in Library, See No. LT 6178/18/26]

? (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT; AND MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR. CHANDRA SEKHAR PEMMASANI): Hon. Speaker Sir, with your kind permission I rise to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
 - (i) Review by the Government of the working of the Bharat Broadband Network Limited, New Delhi, for the year 2024-2025.
 - (ii) Annual Report of the Bharat Broadband Network Limited, New Delhi, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 6179/18/26]

- (3) A copy each of the following Notifications (Hindi and English versions) under Section 14 of the Post Office Act, 2023:-
 - (i) The Post Office (Sixth Amendment) Regulations, 2025 published in Notification No. S.O. 6099(E) in Gazette of India dated 30th December, 2025.
 - (ii) The Post Office (Seventh Amendment) Regulations, 2025 published in Notification No. S.O. 6154(E) in Gazette of India dated 31st December, 2025.

[Placed in Library, See No. LT 6180/18/26]

- (4) A copy of the Telecom Commercial Communications Customer Preference (Second Amendment) Regulations, 2025 (Hindi and English versions) published in Notification No. RG-25/(25)/2023-QoS in Gazette of India dated 12th February, 2025 under Section 37 of the Telecom Regulatory Authority of India Act, 1997.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT 6181/18/26]

? (Interruptions)

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री; तथा सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री बी. एल. वर्मा) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल रखता हूँ :-

(1) भारतीय मानक ब्यूरो, नई दिल्ली के वर्ष 2024-2025 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(2) भारतीय मानक ब्यूरो, नई दिल्ली के वर्ष 2024-2025 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 6182/18/26]

? (व्यवधान)

कोयला मंत्रालय में राज्य मंत्री; तथा खान मंत्रालय में राज्य मंत्री (श्री सतीश चंद्र दुबे) : अध्यक्ष महोदय, मैं खान और खनिज (विकास और विनियमन) अधिनियम, 1957 की धारा 28 की उप-धारा (1) के अन्तर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ :-

(1) का.आ. 5446 (अ) जो दिनांक 26 नवम्बर, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा उसमें उल्लिखित प्राइवेट इकाइयों को कोयला और लिग्नाइट की खोज के लिए पूर्वक्षण संक्रियाओं को करने के लिए अधिसूचना के स्तम्भ (3) में निर्दिष्ट भारतीय गुणवत्ता परिषद - राष्ट्रीय शिक्षा और प्रशिक्षण प्रत्यायन बोर्ड द्वारा प्रत्यायित, अधिसूचित प्रत्यायित पूर्वक्षण अभिकरणों के रूप में अधिसूचित किया गया है ।

(2) कोलियरी नियंत्रण (संशोधन) नियम, 2025 जो दिनांक 24 दिसम्बर, 2025 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि.917(अ) में प्रकाशित हुए थे।

[Placed in Library, See No. LT 6183/18/26]

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH): Respected Speaker Sir, with your kind permission, I rise to lay on the Table:

- (1) A copy of the Report (Hindi and English versions) on the progress made in the intake of Scheduled Castes and Scheduled Tribes against vacancies reserved for them in recruitment and promotion categories on the Railways for the year ending 31st March, 2024.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 6184/18/26]

- (3) A copy each of the following Notifications (Hindi and English versions) under Article 309 of the Constitution: -
 - (i) The Railway Services (Payment of Gratuity under National Pension System) Rules, 2025 published in Notification No. G.S.R. 852(E) dated in Gazette of India dated 17th November, 2025.
 - (ii) The Railway Services (Pension) Rules, 2026 published in Notification No. G.S.R. 23(E) dated in Gazette of India dated 13th January, 2026.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No (i) of (3) above.

[Placed in Library, See No. LT 6185/18/26]

- (5) A copy of the Railway Passenger (Cancellation of Ticket and Refund of Fare) Amendment Rules, 2026 (Hindi and English versions) published in Notification No. G.S.R. 41(E) dated in Gazette of India dated 16th January, 2026 under Section 199 of the Railways Act, 1989.

[Placed in Library, See No. LT 6186/18/26]

? (*Interruptions*)

***m09THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI GEORGE KURIAN):** Speaker Sir, with your permission, I rise to lay on the

Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
- (i) Review by the Government of the working of the National Minorities Development and Finance Corporation, Delhi, for the year 2024-2025.
 - (ii) Annual Report of the National Minorities Development and Finance Corporation, Delhi, for the year 2024-2025, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 6187/18/26]

- (i) A copy of the Administrative Report (Hindi and English versions) of the Haj Committee of India, Mumbai, for the year 2023-2024.
- (2)
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Haj Committee of India, Mumbai for the year 2023-2024, together with Audit Report thereon.

- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Haj Committee of India, Mumbai, for the year 2023-2024.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 6188/18/26]

? (*Interruptions*)

12.03 hrs